

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/230(KB)2021
IA(I.B.C)/633(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS MAHENDRA KUMAR JAJODIA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kumar Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.

Mr. Rishav Banerjee, Adv.] For the Personal Guarantor
Mr. Supriyo Gole, Adv.]
Ms. Madhuja Barman, Adv.

ORDER

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/633(KB)2022:**
 - a. Since pleadings are over.
 - b. List this matter on **06.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**